

ITEM NO.403

COURT NO.8

SECTION XVIA

S U P R E M E            C O U R T   O F   I N D I A  
R E C O R D   O F   P R O C E E D I N G S

A R B I T R A T I O N   P E T I T I O N   N O .   3 4   O F   2 0 1 3

SWISS TIMING LTD

Petitioner(s)

V E R S U S

ORGANIZING COMMITTEE COMMONWEALTH GAMES

Respondent(s)

Date: 28/03/2014

This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

For Petitioner(s)

Mr. Sharan Thakur, Adv.  
Mr. Percival Billimoria, Adv.  
Mr. Siddhartha Barua, Adv.  
Mr. Siddharth Thakur, Adv.  
Mr. Vijaykumar Paradesi, Adv.  
Mr. Atul N., Adv.  
Dr. Sushil Balwada, Adv.

For Respondent(s)

Mr. Rohit K. Aggarwal, Adv.  
Ms. Garima Ghose, Adv.  
Mr. Chanchal Kumar Ganguli, Adv.

U P O N   h e a r i n g   c o u n s e l   t h e   C o u r t   m a d e   t h e   f o l l o w i n g  
O R D E R

H e a r d   l e a r n e d   c o u n s e l   f o r   t h e   p a r t i e s   a t  
l e n g t h .

H e a r i n g   c o n c l u d e d .

J u d g m e n t   r e s e r v e d .

(VINOD LAKHINA)  
COURT MASTER

(INDU BALA KAPUR)  
COURT MASTER

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For Respondent(s)            Mr. Rohit K. Aggarwal, Adv.  
                                 Ms. Garima Ghose, Adv.  
                                 Mr. Chanchal Kumar Ganguli, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Heard      learned      counsel      for      the      parties      at  
length.

Hearing concluded.

Judgment reserved.

(VINOD LAKHINA)  
COURT MASTER

(INDU BALA KAPUR)  
COURT MASTER